

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 3

MA(IBC)/570(MB)2020 IA(I.B.C)/1190(MB)2021 IN C.P. (IB)/264(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES

Axis Bank Limited

Vs

Vidarbha Industries Power Limited

For FC : Adv. Nishi Bhankaria, Adv. Pushkar Deo i/b Trilegal for Axis Bank, Sr. Adv. Darius J Khambata, Adv. Vikram Nankani a/w Adv. Sairam Subramanian, Adv. Saloni Shah, Adv. Bhavika Deora, Adv. Jewel Bhateja, Adv. Ashika Jain i/b Saraf and Partners

For CD : Sr. Adv. Prateek Seksaria

Section 7 of IBC

ORDER

Heard the Counsel for the applicant in part. **List on 03.07.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//